

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. C.P. (IB)/330(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - Central Bank of India
V/s
Chirag Pittie (Personal Guarantor Of
M/S Shrivallabh Pittie South West Industries
Limited)

Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)/330(MB)2024: -

Presence: -

Adv. Hanspreet Kaur Sohal i/b Adv Raina Birla

..... Financial Creditor (through VC).

Adv. Prakhar Tandon

.....Respondent through VC.

List this matter on **20.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)